

1	2	3	4
		Revenue	Capital
		Rs.	Rs.
<b>PARLIAMENT, DEPARTMENT OF PARLIAMENTARY AFFAIRS, SECRETARIATS OF THE PRESIDENT AND VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION</b>			
106.	Lok Sabha	1,54,10,000	3,02,35,000
107.	Rajya Sabha	65,45,000	1,30,91,000
108.	Department of Parliamentary Affairs	6,43,000	12,87,000
109.	Secretariat of the Vice-President	1,88,000	3,75,000

18.06 hrs.

**APPROPRIATION (NO. 2) BILL,\***  
1977

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78."

*The motion was adopted.*

SHRI H. M. PATEL: I introduce the Bill.

I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1977-78 be taken into consideration."

*The motion was adopted.*

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 14-7-1977.

†Introduced / moved with the recommendation of the Vice-President acting as President.

MR. DEPUTY-SPEAKER: The question is:

"That Clauses 2 to 4, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clauses 2 to 4, the Schedule Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI H. M. PATEL: I beg to move:

"That the Bill be passed".

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed".

*The motion was adopted.*

18.08 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, July 15, 1977/Asadha 24, 1899 (Saka).*